GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 2171 TO BE ANSWERED ON 18.12.2025

PRADHAN MANTRI VIKSIT BHARAT ROZGAR YOJANA

2171. SMT. KIRAN CHOUDHRY:

SHRI SUBHASH BARALA:

SHRI NARHARI AMIN:

SHRI MITHLESH KUMAR:

SHRI BRIJ LAL:

SMT. MAYA NAROLIYA:

SMT. RAMILABEN BECHARBHAI BARA:

SHRI RYAGA KRISHNAIAH:

SHRI KANAD PURKAYASTHA:

SHRI KESRIDEVSINH JHALA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the manner in which the Pradhan Mantri Viksit Bharat Rozgar Yojana (PM VBRY) is different from the Atmanirbhar Bharat Rozgar Yojana (ABRY);
- (b) the financial implications under PM VBRY;
- (c) the number of jobs PM VBRY aims to create duing its implementation period; and
- (d) the details of timeframe during which job creation under the PM VBRY would be eligible for incentives?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors including MSMEs and rural enterprises, with a particular focus on the manufacturing sector. The incentives under the Pradhan Mantri Viksit Bharat RozgarYojana (PM VBRY) are applicable to jobs created during the two-year registration period commencing from 1st August 2025 and ending on 31st July 2027. The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years. The budgetary outlay of the scheme is Rs. 99,446 crore.

Under Part A of the scheme, the first-time employees of both existing and new establishments shall be eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive will be payable in two instalments during the first year of employment. The first instalment, up to ₹7,500, shall be disbursed after completion of six months of continuous employment. Eligibility for the second instalment shall arise after completion of twelve months of employment and successful completion of the prescribed Financial Literacy Programme. This second instalment shall be credited to an appropriate savings instrument / saving account for a specified period.

Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months.

The Aatmanirbhar Bharat Rojgar Yojana (ABRY), was launched with effect from 1st October 2020, to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. The beneficiaries registered upto 31st March 2022 received the benefits for 2 years from the date of registration under the scheme. Since the inception of the scheme, as on 31.03.2024, benefits have been provided to 60.49 lakh beneficiaries in the country.
